

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

In OA No. 829 of 2024

&

In OA NO. 1042 of 2024

Public Action Committee & Ors.

...Applicants

Versus

State of Punjab & Ors.

...Respondents

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Submitted by:

Vidhya

Place: 01.09.2025

Dated: Patiala

Vidhya Sagari RU, IFS

Divisional Forest Officer,

Patiala, Punjab

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

In OA No. 829 of 2024

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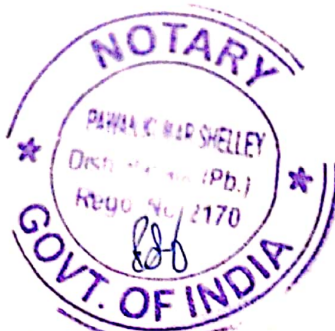
State of Punjab &Ors.

...Respondents

**Affidavit of Smt. Vidhya Sagari RU, IFS, Divisional Forest Officer,
Patiala, on behalf of respondents no.1-4**

I, the deponent above named, am conversant with the facts of the case and competent to swear this affidavit, do hereby solemnly affirm and declare as under:

1. That the afore-mentioned Original Application No. 829 of 2024 & Original Application No. 1042 of 2024 (hereinafter jointly referred to as 'OAs') are pending adjudication before the Hon'ble Tribunal.
2. That the deponent through this affidavit is disclosing the compliance of condition no. 1.1.2, 1.1.3, 2.1.1 prescribed in the order dated 18.01.2024 passed by MoEF&CC under Section 2 of Forest Conservation Act, 1980.
3. The specified condition no. 1.1.2 reads as under:



Certified that the Document/S.P. Attorney
G.P.A. has been read over & explained
in Simple Language to the deponent/
Executive Who seemed to be perfectly fit
to understand the same at the making
there of

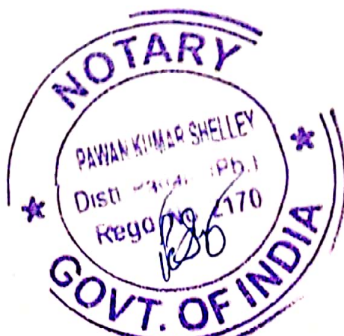
1.1.2. The number of trees/plants to be felled shall not in any way exceed the number indicated in the proposal and no harm shall be done to the wildlife during felling of trees. The felling of trees/plants will be carried out under the strict supervision of the State Forest Department and the amount spent on felling of trees/plants will be deposited by the user agency to the State Forest Department.

4. That, in compliance of the above mentioned condition, it is submitted that in the conversion of 22.59 hectare of total forest land for non-forest purpose, 7392 numbers of trees, 1733 under girth poles and 5730 number of plants were felled under the diversion process. This number is within the limits of the permission granted vide approval letter dated 18.01.2024 issued by MOEFCC. The felling of the said number of trees/plants was done without harming the wildlife and has been carried out under the strict supervision of the State Forest Department. The user agency has deposited the amount spent on felling of trees/plants, which amounts to:

- a. CA – Rs. 3,72,28,702/-
- b. NPV – Rs. 3,06,57,115/-
- c. ACA – Rs. 1,97,56,496/-

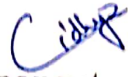
5. The specified condition no. 1.1.3 reads as under:

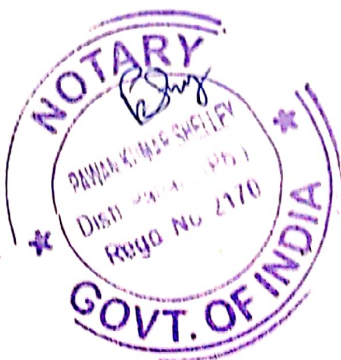
1.1.3 As per the proposed CA Scheme, Compensatory afforestation (CA) shall be taken up by the State Forest Department over degraded forest land in H.B No. 496 of village Dada PF, Tehsil & District Hoshiarpur at the cost of user agency. The Plantation shall be done within one year from the date of issue of approval. As far as possible, a mixture of local indigenous species shall be planted and monoculture of any species shall strictly be avoided.



Certified that the Document/S.P. Attorney
G.P.A. has been read over & explained
in Simple Language to the deponent/
Exhibitant Who seemed to be perfectly fit
to understand the same at the making
there of

6. That, in compliance of the above-mentioned condition, it is submitted that Compensatory Afforestation (CA) of 45.18 hectare in H.B No. 496 of village Dada PF, Tehsil & District Hoshiarpur Forest Division is complete and the completion of the said afforestation has been intimated to the office of the deponent vide letter no. 5218 dated 27.08.2025, which is annexed as **Annexure A**. Moreover, a total of 45,180 plants have been planted including different species which are described in detail in a tabular form and the same is annexed as **Annexure B**. The plantation was completed in July 2025 and there is 100% survival. That photographs of the plantation in Hoshiarpur Forest Division are annexed as **Annexure C**.
7. That Additional Compensatory Afforestation (ACA) of 29.852 hectare in Bhangala Forest in Rup Nagar Forest Division has also been done and the completion of the said Additional Compensatory afforestation has been intimated to the office of the deponent vide Endst. No. 5661 dated 29.08.2025, which is annexed herewith as **Annexure D**. 14,926 plants of indigenous species have been planted on the said land. The plantation was completed in July 2025 and there is 100% survival. That photographs of the plantation in Rup Nagar Forest Division are annexed as **Annexure E**.
8. That the compliance for condition no. 2.1.1 falls within the domain of respondent no. 5/PWD


Deponent



Certified that the Document / S.P. Attorney
C.P.A. has been read over & explained
in Simple Language to the deponent/
Executive who seems to be perfectly fit
to understand the same at the making
there of

Verification

Verified that the contents of the above affidavit from paragraphsno. 1 to 8 are true and correct to the best of my knowledge based on official records and nothing has been concealed therein.

Certified that the Document/S.P. Attorney
G.P.A. has been read over & explained
in Simple Language to the deponent/
Execlutant Who seemed to be perfectly fit
to understand the same at the making
there of

Deponent

Vidhya Sagar RU, IFS

Divisional Forest Officer,

Patiala, Punjab

Place: 01.09.2025

Dated: Patiala

1 dentified By

[Signature]
B. O. Patiala
Ramanpreet Singh
B. O. Patiala



This Documents has been registred
at Serial No. 552

This day of 02-09-2025

Attested As Identified
[Signature]
NOTARY PUBLIC
PATIALA INDIA
02 SEP 2025

Office of Divisional Forest Officer, Hoshiarpur

Office of Divisional Forest Officer, Hoshiarpur

Mobile No. 01882-250715, E-mail: dfhosp@gmail.com

To,

Divisional Forest Officer,
Patiala.

No. 5218 Dated: 27-08-2025

Subject: Diversion of 22.59 ha of forest land permission for rehabilitation/upgradation of 2 Lane to 4 Laning of Patiala-Sirhind Road, Km 7.8 to 29.551 B/S Distt. Patiala & Fatehgarh Sahib under Forest Division Patiala. Proposal No. FP/PB/ROAD/414057/2023.

Ref: Your officer letter No. 3532-33, Dated: 24-06-2025

Regarding the above subject and the letter under reference, it is written to you that during the year 2025-26, the plantation work has been completed by planting 45180 trees in 45.18 hectares in Dada forest.

Ashu Sel

Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

Sd/-
Divisional Forest Officer,
Hoshiarpur.

Segment / Species Wise Report New Plantation Work Dada Forest Scheme CA (Deg.) Year 2025-26 Area 45.18 Hect

Sr.No.	Species	Seg-1	Seg-2	Seg-3	Seg-4	Seg-5	Seg-6	Seg-7	Total
1	Khair	2350	2100	2236	2100	2926	2558	2360	16630
2	Rajain	650	320	320	287	515	483	405	2980
3	Sheesham	381	380	456	600	208	186	165	2376
4	Amla	480	1250	220	333	826	806	785	4700
5	Mango	42	30	30	30	44	39	35	250
6	Bamboo	1390	920	1720	2470	1720	1690	1590	11500
7	Bahera	220	290	80	118	176	166	150	1200
8	Jamun	85	95	85	119	123	103	90	700
9	Guava	45	57	48	45	62	53	40	350
10	White Sirs	320	335	395	306	238	226	180	2000
11	Kikker	370	320	345	407	372	380	300	2494
	Total	6333	6097	5935	6815	7210	6690	6100	45180

Accepted

[Signature]
 Superintendent
 Divisional Forest Officer
 Patiala Forest Division
 Patiala

[Signature]

[Signature]

[Signature]
 FG

[Signature]
 FOREST RANGE OFFICER
 PATIALA

PLANTATION PHOTOGRAPHS OF HOSHIARPUR FOREST DIVISION



[Signature]
Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

PLANTATION PHOTOGRAPHS OF HOSHIARPUR FOREST DIVISION



Added
Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

Government of Punjab
Department of Forest and Wild Life Preservation, Punjab
Office of Divisional Forest Officer, Rupnagar

E-Mail Id: dforupar@gmail.com

Phone No. 01881-222231

To,

Executive Engineer,
Public Works Department, B & R
S.A.S Nagar.

No. 5660

Dated: 29-08-2025

Subject: Diversion of 22.59 ha of forest land permission for Rehabilitation/Upgradation of 2 Lane to 4 Laning of Patiala-Sirhind road, Km 7.8 to 29.551 B/S Distt. Patiala & Fatehgarh Sahib under Forest Division Patiala. Proposal No. FP/PB/ROAD/414057/2023.

Ref: Division Forest Officer, Patiala letter No. 7017-18, Dated: 22-08-2025

With regard to the above subject and the letter under reference, it is written to you that in the Rupnagar range falling under this division Diversion of 22.59 hectares of ACA Plantation of 29.852 hectares has been done during the Year 2025-26 (Report of Forest Range Officer Rupnagar attached) in which 14926 plants have been planted. This is for your kind information.

Sd/-
Divisional Forest Officer,
Rupnagar.

Ends No. 5661

Date: 29-08-25

A copy of this is sent to the Divisional Forest Officer, Patiala in reference to their office letter No. 7017-18 dated 22-08-2025 for necessary information.


Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

Sd/-
Divisional Forest Officer,
Rupnagar.

PLANTATION PHOTOGRAPHS OF RUPNAGAR FOREST DIVISION



Advised
Superintendent

PLANTATION PHOTOGRAPHS OF RUPNAGAR FOREST DIVISION



Superintendent
Divisional Forest Officer
Patiala Forest Division



303
ਦਫਤਰ ਵਣ ਮੰਡਲ ਅਫਸਰ, ਹੁਸ਼ਿਆਰਪੁਰ
Office of Divisional Forest Officer Hoshiarpur
ਮੋਬ: 01882-250715, E-mail : dfohsp@gmail.com

ਵੱਲ:

ਵਣ ਮੰਡਲ ਅਫਸਰ,
ਪਟਿਆਲਾ।

ਨੰ: 5218

ਮਿਤੀ: 27/8/25

ਵਿਸ਼ਾ

Diversion of 22.59 ha of forest land permission for Rehabilitation/Upgradation of 2 Lane to 4 Laning of Patiala-Sirhind road Km: 7.800-29.551 B/S Distt. Patiala & Fatehgarh Sahib under Forest Division Patiala. Proposal No. FPPB/ROAD/414057/2023

ਹਵਾਲਾ:

ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪਿੱਠ ਅੰਕਣ ਨੰ: 3532-33 ਮਿਤੀ: 24.6.2025

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਾਲ 2025-26 ਦੌਰਾਨ ਡਾਡਾ ਜੰਗਲ ਵਿੱਚ 45.18 ਹੈਕਟੇਅਰ ਵਿੱਚ 45180 ਬੂਟੇ ਲਗਾ ਕੇ ਪਲਾਂਟੇਸ਼ਨ ਦਾ ਕੰਮ ਮੁਕੰਮਲ ਹੋ ਚੁੱਕਾ ਹੈ।

Altur

[Signature]

Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

ਵਣ ਮੰਡਲ ਅਫਸਰ,
ਹੁਸ਼ਿਆਰਪੁਰ। *[Signature]*

ਪੰਜਾਬ ਸਰਕਾਰ
ਵਣ ਅਤੇ ਜੰਗਲੀ ਜੀਵ ਸੁਰੱਖਿਆ ਵਿਭਾਗ, ਪੰਜਾਬ .
ਦਫਤਰ ਵਣ ਮੰਡਲ ਅਫਸਰ, ਰੂਪਨਗਰ।
E-Mail Id: dforupar@gmail.com
Phone No. 01881-222231

ਵੱਲ,

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ,
ਲੋਕ ਨਿਰਮਾਣ ਵਿਭਾਗ ਭ ਤੇ ਮ ਸਾਖ,
ਐਸ.ਏ.ਐਸ. ਨਗਰ।

ਨੰਬਰ...5660

ਮਿਤੀ...29-8-25

ਵਿਸ਼ਾ:- Diversion of 22.59 Ha. of forest land permission for Rehabilitation/Upgradation of 2 Lane to 4 Lining of Patiala-Sirhind road Km 7.800-29.551 B/S Distt: Patiala & Fatehgarh Sahib under Forest Division Patiala, Proposal No. FP/PB/ROAD/414057/2023

ਹਵਾਲਾ:- ਵਣ ਮੰਡਲ ਅਫਸਰ ਪਟਿਆਲਾ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ. 7017-18 ਮਿਤੀ 22-08-2025.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਸ ਮੰਡਲ ਅਧੀਨ ਪੈਦੀ ਰੂਪਨਗਰ ਰੋਜ ਵਿੱਚ Diversion of 22.59 Ha. ਕੇਸ ਦੀ ਏ.ਸੀ.ਏ. 29.852 ਹੈਕਟਰ ਦੀ ਪਲਾਟਿਸ਼ਨ ਸਾਲ 2025-26 ਵਿੱਚ ਹੋ ਚੁੱਕੀ ਹੈ (ਵਣ ਰੋਜ ਅਫਸਰ ਰੂਪਨਗਰ ਦੀ ਰਿਪੋਟ ਨੰਬਰ) ਜਿਸ ਵਿੱਚ 14926 ਪੌਦੇ ਲਗਾਏ ਜਾ ਚੁੱਕੇ ਹਨ ਇਹ ਆਪ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਹੈ ਜੀ।

ਵਣ ਮੰਡਲ ਅਫਸਰ

ਰੂਪਨਗਰ

22

ਪਿੱਠ ਅੰਕਣ ਨੰ...5661

ਮਿਤੀ...29-8-25

ਇਸ ਦੀ ਇੱਕ ਨਕਲ ਵਣ ਮੰਡਲ ਅਫਸਰ ਪਟਿਆਲਾ ਨੂੰ ਉਨ੍ਹਾਂ ਦੇ ਦਫਤਰੀ ਪੱਤਰ ਨੰ. 7017-18 ਮਿਤੀ 22-08-2025 ਦੇ ਹਵਾਲੇ ਵਿੱਚ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

Superintendent
Divisional Forest Officer
Patiala Forest Division
Patiala

ਵਣ ਮੰਡਲ ਅਫਸਰ

ਰੂਪਨਗਰ

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